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## (d) the action taken to stop this racket, in view of the fact that rampant indiscipline by truck and bus drivers is causing more than three thousand killings on the roads of the capital?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) and (b) There have been instances where individual Traffic Police personnel were found involved in malpractices but there is no indication that there exists any organised connivance. During 19% alone, over 6 lakh trucks were challaned by Delhi Traffic Police which was almost twice the number challaned during 1995. Besides, the Delhi Traffic Police carried out a major anti-corruption drive amongst its own men as a result of which 161 Traffic Police men face departmental inquiries and other 202 officials were transferred to non-sensitive units.

## Visit by Home Minister to Assam

1263. PROF. RAM KAPSE: Will the Minister of HOME AFFAIRS be pleased lo

- (a) whether he had visited Assam in January, 1997 and the Bodo dominated areas including Kokrajhar;
- (b) if so, which other parts were visited by him;
- (c) whether he had any discussions with emissaries who have been negotiating between Ulfa and the State Government; and
  - (d) if so, the results thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) and (b) The Union Home Minister visited Guwahati in January, 1997.

(c) and j(d) The law & order situation was discussed with the State Govt. Various measures were suggested for dealing with the insurgency problems.

## Assistance to Children of Tamil Refugees in Bangalore

1264. SHRI N. THALAVAI SUNDARAM:

SHRI S. NIRAIKULATHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware of the fact that both the Karnataka and the Tamil Nadu Government have denied assistance to 230 Sri Lanka Tamil Refugees' children who are lodged in a camp at Jakoor near Bangalore; and
- (b) the steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) and (b) Information is being collected and will be laid on the Table of the House.

## **Security for the Investigating Authorities**

1265. SHRI RAM GOPAL YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government are considering providing full security to the investigating authorities keeping in view their work load, responsibilities, danger lo their own life as well as the life of then family members; and
- (b) if so, the decision of Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) and (b) Whenever such requests for security from the concerned authorities are received, the Stat/UTs are informed about apprehensions regarding security of the concerned personnel and are requested to provide necessary security to them.